(For insertion in the Maharashtra Government Gazette, Part-IV-C, Central Section and Goa Government Official Gazette)

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY ORIGINAL AND APPELLATE SIDES

No. X(Gen)-1603/2025/449

Dated: 28th February, 2025.

In partial modification of Notification No. X(Gen)-1603/2024/2062, dated 18<sup>th</sup> November, 2024, the Hon'ble the Chief Justice is pleased to declare the day 5<sup>th</sup> April, 2025 (Non- Court working Saturday) as a Court working day for the Court and offices of the High Court of Bombay, Nagpur Bench, Nagpur in lieu of 1<sup>st</sup> March, 2025. (Proposed Court working day as per the High Court Calendar - 2025)

**HIGH COURT OF JUDICATURE AT BOMBAY:** 

SD/-

: (S.S. Adkar)

DATED: 28<sup>th</sup> FEBRUARY, 2025 : REGISTRAR GENERAL